

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT NO. – I

**Misc Application No. E/MISC/30400/2024
in**

Excise Appeal No. 30199 of 2018

(Arising out of **Order-in-Appeal** No.HYD-EXCUS-MD-AP2-0116-17-18 dated 24.11.2017
passed by Commissioner of GST & Central Excise (Appeals-II), Hyderabad)

**Commissioner of Central Tax
Medchal - GST**

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APPELLANT

Medchal Commissionerate,
H.No. 11-4-649/B,
Opposite Mehdi Function Palace,
Above SBI Bazarghat Branch,
Lakdikapool, Hyderabad,
Telangana – 500 004.

VERSUS

M/s K N Biosciences India Pvt Ltd.,

..

RESPONDENT

Survey No. 487, Behind S L I Power
Engineers Pvt Ltd.,
Opp: Balani Hospital, Bachupally (V),
Qutbullappur mandal, RR District,
Telangana – 500 072.

APPEARANCE:

Shri B Sangameshwar Rao, AR for the Appellant.
None for the Respondent.

**CORAM: HON'BLE Mr. A.K. JYOTISHI, MEMBER (TECHNICAL)
HON'BLE Mr. ANGAD PRASAD, MEMBER (JUDICIAL)**

FINAL ORDER No. A/30391/2024

Date of Hearing:29.10.2024
Date of Decision:29.10.2024

[ORDER PER: A.K. JYOTISHI]

The Miscellaneous Petition has been filed by the Appellant/Department for withdrawal of Appeal under Rule 15 of CESTAT (Procedure) Rules, 1982. The total amount of duty involved in this Appeal is Rs. 20,80,030/-, which is below the threshold prescribed by the Central Board of Indirect Taxes and Customs vide the Instructions No. 160390/20/2024-JC-CBEC dt.06.08.2024.

2. The Miscellaneous Petition is accordingly allowed.
3. The Appeal is disposed of as withdrawn.

(Dictated and pronounced in open court)

**(A.K. JYOTISHI)
MEMBER (TECHNICAL)**

**(ANGAD PRASAD)
MEMBER (JUDICIAL)**